

ITEM NO.106 (MM)

COURT NO.5

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S
Civil Appeal No(s).8866/2011

STATE OF U.P.& ORS.

Appellant(s)

VERSUS

M/S HINDUSTAN LEVER LIMITED

Respondent(s)

WITH

C.A. No. 8860/2011

With C.A. No. 2639/2012

(With appln.(s) for withdrawal of civil appeal)

C.A. No. 2640/2012

(With C.A. No. 7378/2012

(With Office Report)

C.A. No. 7379/2012

(With Office Report)

C.A. No. 7380/2012

(With Office Report)

C.A. No. 7381/2012

(With Office Report)

C.A. No. 7382/2012

(With Office Report)

C.A. No. 7383/2012

(With Office Report)

C.A. No. 7384/2012

(With Office Report)

C.A. No. 7385/2012

(With Office Report)

C.A. No. 7386/2012

(With Office Report)

C.A. No. 7387/2012

(With Office Report)

C.A. No. 7388/2012

(With Office Report)

C.A. No. 7389/2012

(With Office Report)

C.A. No. 9307/2012

(With Office Report)

C.A. No. 9308/2012

(With Office Report)

C.A. No. 9309/2012

(With Office Report)

C.A. No. 9310/2012

(With Office Report)

C.A. No. 9311/2012

(With Office Report)

C.A. No. 9312/2012

(With Office Report)

C.A. No. 9313/2012
(With Office Report)
C.A. No. 9314/2012
(With Office Report)
C.A. No. 9315/2012
(With Office Report)
SLP(C) No. 27849/2012
(With Interim Relief and Office Report)
SLP(C) No. 34503/2012
(With Office Report)
SLP(C) No. 34508/2012
(With Office Report)
SLP(C) No. 34512/2012
(With Office Report)
SLP(C) No. 34514/2012
(With Office Report)
SLP(C) No. 34523/2012
(With Office Report)
SLP(C) No. 34524/2012
(With Office Report)
SLP(C) No. 34525/2012
(With Office Report)
SLP(C) No. 34526/2012
(With Office Report)
SLP(C) No. 34527/2012
(With Office Report)
SLP(C) No. 34528/2012
(With Office Report)
SLP(C) No. 34529/2012
(With Office Report)
SLP(C) No. 34530/2012
(With Office Report)
SLP(C) No. 34531/2012
(With Office Report)
SLP(C) No. 34533/2012
(With Office Report)
SLP(C) No. 34534/2012
(With Office Report)
SLP(C) No. 34535/2012
(With Office Report)
SLP(C) No. 34537/2012
(With Office Report)
SLP(C) No. 34538/2012
(With Office Report)
SLP(C) No. 34542/2012
(With Office Report)
SLP(C) No. 34543/2012
(With Office Report)
SLP(C) No. 34544/2012
(With Office Report)
SLP(C) No. 34546/2012
(With Office Report)

SLP(C) No. 34547/2012
(With Office Report)

SLP(C) No. 34548/2012
(With Office Report)

SLP(C) No. 34549/2012
(With Office Report)

SLP(C) No. 34552/2012
(With Office Report)

SLP(C) No. 40112/2012
(With Office Report)

SLP(C) No. 4829/2013
(With Office Report)

SLP(C) No. 4830/2013
(With Office Report)

SLP(C) No. 4831/2013
(With Office Report)

SLP(C) No. 16251/2013
(With Office Report)

SLP(C) No. 16252/2013

(With appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 4582/2014

(With Interim Relief and Office Report)

SLP(C) No. 4585/2014

(With Office Report)

SLP(C) No. 4589/2014

(With Office Report)

SLP(C) No. 4590/2014

(With Office Report)

SLP(C) No. 4592/2014

(With Office Report)

SLP(C) No. 4593/2014

(With Office Report)

Date : 17/12/2014 These appeals/petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s)

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Ms.Sunaina Kumar, Adv.

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Mr. Kamendra Mishra, Adv.

Mr. Vinay Garg, Adv.

For Respondent(s) Mr.Dhruv Agarwal, Sr.Adv.
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Ms.Mallika Joshi, Adv.
Mr. Rajan Narain, Adv.

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Mr. Pawanshree Agrawal, Adv.

Mr. Rauf Rahim, Adv.

Mr. Debasis Misra, Adv.

Mr. Sudarshan Singh Rawat, Adv.

Ms. Tulika Prakash, Adv.

Upon hearing the counsel the Court made the following
O R D E R

List after winter vacation.

(SATISH KUMAR YADAV)
COURT MASTER

(RENUKA SADANA)
COURT MASTER